

ITEM NO.31

COURT NO.11

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).14706-14707/2024

[Arising out of impugned final judgment and order dated 12-03-2024 in WRITC No. 1001455/2014 12-03-2024 in WRITC No. 1002600/2014 passed by the High Court of Judicature at Allahabad, Lucknow Bench]

PRASHANT KUMAR VERMA

Petitioner(s)

VERSUS

JIVAN BIMA RASHTRIYA SAHAKARI AVAS
 SAMITI LIMITED & ANR.

Respondent(s)

IA No. 146517/2024 - EXEMPTION FROM FILING O.T.
 IA No. 146519/2024 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES

WITH

SLP(C) No. 14679/2024 (XI)
 IA No. 146458/2024 - EXEMPTION FROM FILING O.T.
 IA No. 146460/2024 - PERMISSION TO FILE LENGTHY LIST OF DATES

SLP(C) No. 14677-14678/2024 (XI)
 IA No. 146414/2024 - EXEMPTION FROM FILING O.T.
 IA No. 146417/2024 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 15166-15167/2024 (XI)
 IA No. 149656/2024 - EXEMPTION FROM FILING O.T.
 IA No. 149657/2024 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 15647/2024 (XI)
 IA No. 154329/2024 - EXEMPTION FROM FILING O.T.
 IA No. 154327/2024 - PERMISSION TO FILE LENGTHY LIST OF DATES

SLP(C) No. 17592/2024 (XI)
 IA No. 158668/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 158669/2024 - EXEMPTION FROM FILING O.T.

Diary No(s). 26132/2024 (XI)

IA No. 180608/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING
 THE APPLICATION FOR SETTING ASIDE THE ABATEMENT
 IA No. 180605/2024 - APPLICATION FOR SUBSTITUTION

IA No. 180594/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 180596/2024 - EXEMPTION FROM FILING O.T.

IA No. 180602/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 180599/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

IA No. 180606/2024 - SETTING ASIDE AN ABATEMENT

Diary No(s). 26223/2024 (XI)

IA No. 171434/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT

IA No. 171430/2024 - APPLICATION FOR SUBSTITUTION

IA No. 171421/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 171426/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 171424/2024 - EXEMPTION FROM FILING O.T.

IA No. 171428/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 171423/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

IA No. 171431/2024 - SETTING ASIDE AN ABATEMENT

SLP(C) No. 17591/2024 (XI)

IA No. 164374/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 164376/2024 - EXEMPTION FROM FILING O.T.

Diary No(s). 26560/2024 (XI)

IA No. 172923/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT

IA No. 172921/2024 - APPLICATION FOR SUBSTITUTION

IA No. 172924/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 172906/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 172905/2024 - EXEMPTION FROM FILING O.T.

IA No. 172925/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 172913/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

IA No. 172922/2024 - SETTING ASIDE AN ABATEMENT

Diary No(s). 26561/2024 (XI)

IA No. 183659/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT

IA No. 183656/2024 - APPLICATION FOR SUBSTITUTION

IA No. 183671/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No. 183674/2024 - EXEMPTION FROM FILING O.T.

IA No. 183675/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 183652/2024 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

IA No. 183658/2024 - SETTING ASIDE AN ABATEMENT

SLP(C) No. 17593/2024 (XI)
IA No. 168154/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 168156/2024 - EXEMPTION FROM FILING O.T.
IA No. 168157/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 20044/2024 (XI)
IA No. 178933/2024 - EXEMPTION FROM FILING O.T.
IA No. 178938/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Date : 29-04-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) : Ms. Rachana Srivastava, Sr. Adv.
Mrs. Mona K. Rajvanshi, AOR
Mr. Anurag Kashyap, Adv.
Ms. Monika, Adv.

Ms. Jyoti Dastidar, AOR
Mr. Abhijit Mittal, Adv.
Ms. Shaivya Singh, Adv.

Ms. Manisha Bhandari, Adv.
Mr. Omkar Shrivastava, Adv.
Mr. Divyadeep Chaturvedi, AOR
Mr. Shashwat Sidhant, Adv.
Ms. Ishita Dhaila, Adv.

For Respondent(s) : Mr. Punit Vinay, AOR

Mr. Lalan Chaudhary, Adv.
Mr. Nishant Ansul, Adv.
Ms. Kunal Shrivastava, Adv.
Mr. Ram Lal Roy, AOR
Mr. Siddhartha Patra, Adv.
Mr. Rajiv Ranjan, Adv.

Mr. Prasanna S., AOR

Ms. Pooja Dhar, AOR
Ms. S. Ambica, Adv.

Mr. Talha Abdul Rahman, AOR
Mr. Siddharth Gupta, Adv.
Mr. M Shaz Khan, Adv.
Mr. Rafid Akhter, Adv.
Mr. Sudhanshu Tewari, Adv.
Mr. Faizan Ahmad, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Not taken up.

List on 06.05.2025.

(INDU MARWAH)
AR-cum-PS

(NIDHI WASON)
COURT MASTER (NSH)